

National Company Law Tribunal

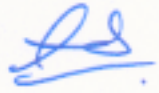
Allahabad Bench

CP NO. 36/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE COMPANY: Bridge E-Solutions Pvt Ltd

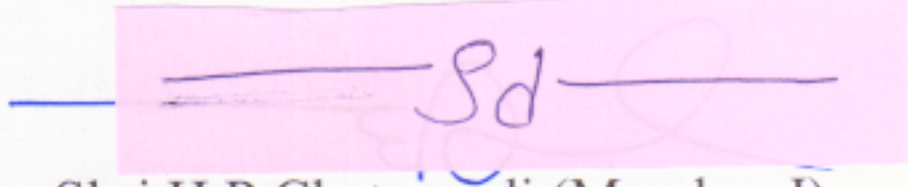
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Aditya Singh	Adv.	Petitioner	
2.				

CP No. 36/ND/2015: Bridge E- Solution Pvt. Ltd.

Advocate Shri Aditya Singh for petitioner, none appeared for Respondent. Counsel for Petitioner seeks time to file an affidavit in support of documents filed by the Petitioner. Hence time is granted.

List the matter on 8th September, 2017.


Shri H.P Chaturvedi (Member J)

Date-07/08/2017